

**RÉSUMÉ OF WORK DONE
BY
LOK SABHA**

(FIFTH LOK SABHA—SIXTEENTH SESSION)

(8th March to 27th May, 1976)



**LOK SABHA SECRETARIAT
NEW DELHI**

July, 1976

P R E F A C E

This publication contains a brief résumé' of work done by Lok Sabha during the Sixteenth Session of Fifth Lok Sabha, 1976.

NEW DELHI;
July 22, 1976.

S. L. SHAKDHER,
Secretary-General.

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**RESUME' OF WORK DONE BY LOK SABHA DURING THE SIXTEENTH
SESSION OF FIFTH LOK SABHA—MARCH—MAY, 1976**

1. DURATION OF SESSION

Date of commencement	8th March, 1976.
Date of adjournment <i>sine die</i>	27th May, 1976.
Date of prorogation	28th May, 1976.
Number of days of sittings	48
Number of hours of sittings	322 hours and 25 minutes.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1	The Indian Lighthouse (Amendment) Bill, 1976.	(Earlier Session 6-1-76)		8-3-76 (Consideration and passing)	H. M. 0 29	2	1	Passed as amended
2	The Warehousing Corporation (Amendment) Bill, 1976.	(Earlier Session 30-1-76)	..	8-3-76 (Consideration and passing)	1 12	..		Passed
3	The High Court Judges (Conditions of Service) Amendment Bill, 1976.	(Earlier Session 6-2-76)		8-3-76 (Consideration and passing)	2 38	5	4	Passed as amended
4	The Supreme Court Judges (Conditions of Service) Amendment Bill, 1976.	(Earlier Session 6-2-76)		8-3-76 (Consideration and passing)	0 02	3	1	Passed as amended

				1	07	2	1	Passed as amended
5	The High Court at Patna (Establishment of a Permanent Bench at Ranchi) Bill, 1976.	(Earlier Session 6-2-76)						
6	The Standards of Weights and Measures Bill, 1976, as passed by Rajya Sabha.		22-1-76	9-3-76 (Consideration and passing)	1	20	1	Passed as amended
7	The Contempt of Courts (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	10-3-76	26-3-76 29-3-76 (Consideration and passing)	0	18		Passed
8	The Maternity Benefit (Amendment) Bill, 1976, as passed by Rajya Sabha.		10-3-76	30-3-76 (Consideration and passing)	0	38		Passed
9	The Pondicherry Appropriation (No. 2) Bill, 1976.	11-3-76		11-3-76 (Consideration and passing)	0	02	..	Passed
10	The Nagaland Appropriation (No.2) Bill, 1976.	11-3-76		11-3-76 (Consideration and passing)	0	01		Passed
11	The Tamil Nadu State Legislature (Delegation of Powers) Bill, 1976, as passed by Rajya Sabha.	..	12-3-76	18-3-76 (Consideration and passing)	0	37	1	Passed
12	The Indian Standards Institution (Certification Marks) Amendment Bill, 1976, as passed by Rajya Sabha.		12-3-76	30-3-76 (Consideration and passing)	0	26	..	Passed
13	The Appropriation (No. 3) Bill, 1976.	12-3-76	..	12-3-76 (Consideration and passing)	0	03		Passed
14	The Foreign Contribution (Regulation) Bill, 1976, as passed by Rajya Sabha.	..	15-3-76	29-3-76 (Consideration and passing)	4	15	13	Passed

1	2	3	4	5	6	7	8	9
					H.	M.		Passed as amended
15	The Finance Bill, 1976.	15-3-76	..	12-5-76 14-5-76 17-5-76 (Consideration and passing)	11 36	110	21	Passed
*16	The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1976.	23-3-76	..	24-3-76 25-3-76 (Consideration and passing)	0 01 2 55	1	..	Passed
**17	The Departmentalisation of Union Accounts (Transfer of Personnel) Bill, 1976.	23-3-76	..	25-3-76 (Consideration and passing)	0 01 1 01	2		Passed
18	The Appropriation (Vote on Account) Bill, 1976.	23-3-76	..	23-3-76 (Consideration and passing)	0 03			Passed
19	The Appropriation (Railways) No. 2 Bill, 1976.	23-3-76	..	23-3-76 (Consideration and passing)	0 02			Passed
20	The Appropriation (Railways) No. 3 Bill, 1976.	23-3-76		23-3-76 (Consideration and passing)	0 02		..	Passed
21	The Tamil Nadu Appropriation Bill, 1976.	24-3-76		24-3-76 (Consideration and passing)	0 01			Passed
22	The Tamil Nadu Appropriation (No. 2) Bill, 1976.	24-3-76	..	24-3-76 (Consideration and passing)	0 03			Passed

†23	The Iron Ore Mines and Mangane- se Ore Mines Labour Wel- fare Cess Bill, 1976.	Earlier Session 5-2-76	..	25-3-76 (Consideration and passing)	1	42	3	..	Passed	0
†24	The Iron Ore Mines and Mangane- se Ore Mines Labour Wel- fare Fund Bill, 1976.	Earlier Session 5-2-76	..	25-3-76 (Consideration and passing)	1	00			Passed	
25	The Kerala Legislative Assembly (Extension of Duration) Am- endment Bill, 1976, as passed by Rajya Sabha.		26-3-76	29-3-76 (Consideration and passing)	1	00			Passed	
26	The Gujarat State Legislature (Delegation of Powers) Bill, 1976, as passed by Rajya Sabha.		26-3-76	29-3-76 (Consideration and passing)	0	42			Passed	
27	The Gujarat Appropriation Bill, 1976.	Earlier Session 26-3-76		26-3-76 (Consideration and passing)	0	02			Passed	
†28	The Beedi Workers Welfare Cess Bill, 1976.	Earlier Session 9-1-76	..	26-3-76 (Consideration and passing)	4		4	1	Passed as amended.	
†29	The Beedi Workers Welfare Fund Bill, 1976.	Earlier Session 9-1-76		26-3-76 (Consideration and passing)	2	16	4	1	passed as amended	
30	The Betwa River Board Bill, 1976.	Earlier Session 6-1-76	..	30-3-76 (Consideration and passing)	1	12	1	1	Passed as amended.	

*Discussed together with the Statutory Resolution re. disapproval of the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Ordinance, 1976.

**Discussed together with the Statutory resolution regarding disapproval of the Departmentalisation of Union Accounts (Transfer of Personnel) Ordinance, 1976.

†Discussed together.

1	2	3	4	5	6	7	8	9
					H	M		
31.	The Tea (Amendment) Bill 1976.	31-3-76	..	18-5-76 (Consideration) and passing)	2	25	8 ..	Passed
32.	The Code of Civil Procedure (Amendment) Bill, 1974.	(Earlier Session 8-4-74)		1-4-76	0	01	..	Report of Joint Com- mittee was presented.
*33.	The Life Insurance Corporation (Modification of Settlements) Bill, 1976.	31-3-76 1-4-76	..	19-5-76 20-5-76 (Consideration and passing)	0 5	40 45	18 5	Passed as amended.
34.	The Workmen's Compensation (Amendment) Bill, 1976, as passed by Rajya Sabha.		5-4-76	18-5-76 19-5-76 (Consideration and passing)	1	08		Passed
35.	The Additional Emoluments (Compulsory Deposit) Am- endment Bill, 1976.	4-5-76	..	19-5-76 (Consideration and passing)	0 3	17 20	5 ..	Passed
36.	The Coal Mines (Nationalisa- tion) Amendment Bill, 1976.	7-5-76	..	17-5-76 (Consideration and passing)	0 1	01 21	12 5	Passed as amended.
37.	The Appropriation (No. 4) Bill, 1976.	11-5-76		11-5-76 (Consideration and passing)	0	02	..	Passed.
38.	The Marriage Laws (Amendment) Bill, 1976, as passed by Rajya Sabha.		17-5-76	20-5-76 21-5-76 24-5-76 (Consideration and passing)	4	42	34	Passed

39.	The Tariff Commission (Repeal) Bill, 1976, as passed by Rajya Sabha.	..	17-5-76	26-5-76 (Consideration and passing)	1	07	2	Passed
40.	The Merchant Shipping (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	17-5-76	24-5-76 (Consideration and passing)	0	59	1	Passed
41.	The Pharmacy (Amendment) Bill, 1976, as passed by Rajya Sabha.	..	17-5-76	24-5-76 (Consideration and passing)	2	21	9	Passed
42.	The National Library of India Bill, 1976, as reported by Joint Committee.	Earlier Session 18-12-72	..	18-5-76 (Consideration and passing)	2	36	8	6 Passed as amended.
43.	The Delhi Agricultural Produce Marketing (Regulation) Bill, 1976.	20-5-76	..	..	0	02	..	.. Pending
44.	The Disturbed Areas (Special Courts) Bill, 1972, as reported by Joint Committee.	Earlier Session 31-5-72	..	20-5-76 (Consideration and passing)	1	27	6	6 Passed as amended.
†45.	The Constitution (Forty-second Amendment) Bill, 1976.	21-5-76	..	25-5-76 (Consideration and passing)	0	01 52	14	1 Passed as amended.
46.	The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1976.	21-5-76	..	24-5-76	0	01 19	79	Consideration of the Bill was postponed.
47.	The Banking and Public Financial Institutions Laws (Miscellaneous Provisions) Amendment Bill, 1976.	24-5-76	..	26-5-76 (Consideration and passing)	3	08	4	.. Passed

*The Bill was opposed at the introduction stage and the introduction of the Bill was postponed on 31-3-76. The Bill was introduced on 1-4-76.

†The short title of the Bill was changed to "The Constitution (Fortieth Amendment) Bill, 1976" through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
48.	The Constitution (Thirty-second Amendment) 1973.	(Earlier Session Bill, 16-5-73)		27-5-76 (Motion for further extension of time for presentation of the Report of Joint Committee)	H O	M OI		A motion for further extension of time for presentation of the Report of Joint Committee upto the last day of the next session adopted.
49.	The Government of Union Territories (Amendment) Bill, 1976.	27-5-76		..	O	OI	..	Pending

S U M M A R Y

1. Bills pending at the end of the last session	22
2. Bills introduced	22
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	12
5. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6. Bills passed	44
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence was adopted by Lok Sabha	Nil
14. Bills pending at the end of the session <i>vide</i> para No 2832 of Lok Sabha Bulletin-Part II, dated 5-6-76	12

(ii) Private Members' Bills

Sl. No.	Name of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of Part III</i>) by Shri Bhogendra Jha.	(Earlier Session 28-5-71)	..	12-3-76, 26-3-76 (Consideration)	4 25	4	Nil	Withdrawn
2.	The Defence of India (Amendment) Bill, 1972 (<i>Amendment of Section 6</i>) by Shri Somnath Chatterjee.	(Earlier Session 1-9-72)	..	26-3-76, 8-4-76 (Consideration)	2 20	4	Nil	Negative
3.	The Whooping Cough Prevention and Eradication Scheme Bill, 1976 by Shri Yamuna Prasad Mandal.	8-4-76	..	..	..	..	..	Pending
4.	The Profiteering Prevention and Price Control Bill, 1973 by Shri K. Lakkappa.	(Earlier Session 19-4-73)	..	8-4-76, 7-5-76 (Consideration)	2 25	Nil	Nil	Withdrawn
5.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 124</i>) by Shri P. K. Deo.	(Earlier Session 25-6-71)	..	7-5-76, 21-5-76 (Consideration)	2 00	1	Nil	Withdrawn

6.	The Constitution (Amendment) Bill, 1976 (<i>Amendment of article 15 and insertion of new article 16A etc.</i>) by Shri D. K. Panda.	21-5-76	..	..	..	..	<i>Pending</i>
7.	The Constitution (Amendment) Bill, 1974 (<i>Amendment of article 75</i>) by Shri Bibhu Mishra.	(Earlier Session 26-7-74)	..	21-5-76 (Consideration)	I	oo	Nil Nil Nil Discussion on the motion for consideration not concluded. Pending.

S U M M A R Y

Bills pending at the end of the last session	216
Bills introduced	2
Motion for consideration negatived	1
Bills withdrawn	3
Part-discussed	1
Bills pending at the end of the Session <i>vide</i> Para No 2833 of Bulletin Part II. dated the 5th June, 1976	186

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of the Member who called attention	Name of the Minister Date of statement	Time Taken
1	2	3	4	5
H. M.				
1.	Increase in the rates of postal services, telegrams and telephones on the eve of Parliament Session.	Shri Ramavatar Shastri	Dr. Shankar Dayal Sharma 8-3-1976	0.36
2.	Reported precondition laid down by the Bangladesh Government for talks on sharing of Ganga waters and the stalemate arising out of it.	Shri Samar Mukherjee	Shri Y. B. Chavan 9-3-1976	0.17
3.	Need for urgent and widespread purchases by Government to support prices of vital agricultural commodities.	Shri Erasmo de Sequeira	Shri Annasahib P. Shinde 11-3-1976	0.14
4.	Reported death of two Surveyors and three chainmen in the Chas-nala mine on the 5th April, 1976 and the steps taken by the Government to prevent such occurrences.	Shri Samar Mukherjee	Shri Chandrajit Yadav 7-4-1976	0.30
5.	Reported decision of U.K. Government to compel resident Indian citizens in U. K. to adopt British citizenship or to leave the country.	Shri Indrajit Gupta	Shri Y. B. Chavan 14-5-1976	0.16
6.	Reported closure of more than 10 jute mills in West Bengal during the last few weeks and its effect on the country's economy and employment position.	Shri Dinen Bhattacharya	Prof. D.P. Chattopadhyaya 18-5-1976	0.17
7.	Reported damage to several thousands metric tonnes of rice and paddy purchased by the Food Corporation of India from farmers and rice millers in West Godavari and other coastal districts of Andhra Pradesh and also damage to imported wheat kept in open places due to hot weather followed by recent heavy rains.	Shri K. Suryanarayana	<i>Shah Nawaz</i> Shri Annasahib P. Shinde <i>Khan</i> 20-5-1976	0.19

4. DIVISIONS

No. of Divisions held 18

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of discussion	Time taken
1	2	3	4
H. M			
(i) <i>Railway Budget</i>			
Budget (Railways) for 1976-77	10-3-76		0.33
		12-3-76 15-3-76 17-3-76 18-3-76	General Discussion 12.14
Supplementary Demands for Grants in respect of Budget (Railways) for 1975-76.	19-3-76	23-3-76	*Discussion and voting on Demands for Grants. *Discussion and voting on Supplementary Demands for Grants (Railways).
(ii) <i>General Budget</i>			
Budget (General) for 1976-77	15-3-76		1.19
		18-3-76 19-3-76 22-3-76 23-3-76	General Discussion 16.14
		23-3-76	Voting on Demands for Grants on Account (voted without discussion) 0.01
Discussion and voting on Demands for Grants—			
		31-3-76 1-4-76 2-4-76	Home Affairs 13.35
		2-4-76 5-4-76	Shipping and Transport 4.15
		5-4-76 6-4-76	Defence 9.33

*Discussed together.

1	2	3	4
			H. M.
		7-4-76 } External Affairs 8-4-76 }	6.07
		8-4-76 } Labour 14-4-76 }	7.13
		14-4-76 } Information and 15-4-76 } Broadcasting 26-4-76 }	6.10
		26-4-76 Petroleum	1.49
		26-4-76 } *Education and 27-4-76 } Social Welfare	8.21
		*Culture	
		28-4-76 } Health and Family 29-4-76 } Planning	7.30
		29-4-76 } Energy 30-4-76 }	5.56
		30-4-76 } Commerce 3-5-76 }	6.12
		3-5-76 } Agriculture and 4-5-76 } Irrigation 5-5-76 } 6-5-76 }	16.46
		6-5-76 } Industry and Civil 7-5-76 } Supplies	8.18
		10-5-76 Tourism and Civil Aviation	4.38
		10-5-76 } Steel and Mines 11-5-76 }	4.32
		11-5-76 Law, Justice and Company Affairs	2.48

*Discussed together.

1	2	3	4
		Chemicals and Fertilizers Communications Finance Revenue and Banking Planning Supply and Rehabilitation Works and Housing Atomic Energy Electronics Space Lok Sabha Rajya Sabha Parliamentary Affairs Secretariat of the Vice-President	0.03
	11-5-76 at 6.00 P.M. Guillotined		
		Total time taken on Demands for Grants	113.46
Supplementary Demands for Grants in respect of Budget (General) for 1975-76.	8-3-76 11-3-76 12-3-76	Discussion and voting on Supplementary Demands for Grants (General)	1.11

Subject	Date of Presentation	Date(s) of discussion	Time Taken
H. M.			
(iii) <i>Budget in respect of the Union territory of Pondicherry</i>			
Budget (Pondicherry) for the year 1976-77	8-3-76	11-3-76 *General Discussion	1'40
Demands for Grants in respect of the Budget (Pondicherry) for 1976-77	..	11-3-76 *Discussion and voting on Demands for Grants	
(iv) <i>Budget in respect of the State of Nagaland</i>			
Budget (Nagaland) for the year 1976-77	8-3-76	11-3-76 **General Discussion	
Demands for Grants in respect of the Budget (Nagaland) for 1976-77		11-3-76 **Discussion and voting on Demands for Grants	0'30
(v) <i>Budget in the respect of the State of Tamil Nadu</i>			
Budget (Tamil Nadu) for the year 1976-77	19-3-76	24-3-76 @General Discussion	
Demands for Grants in respect of the Budget (Tamil Nadu) for 1976-77		24-3-76 @Discussion and voting on Demands for Grants	3'41
Supplementary Demands for Grants in respect of the State of Tamil Nadu for 1975-76	22-3-76	24-3-76 @Discussion and voting on Supplementary Demands for Grants (Tamil Nadu)	
(vi) <i>Budget in respect of the State of Gujarat</i>			
Budget (Gujarat) for the year 1976-77	24-3-76	25-3-76 *General Discussion	
Demands for Grants in respect of the Budget (Gujarat) for 1976-77		25-3-76 *Discussion and voting on Demands for Grants	2'08

*Discussed together

**Discussed together

@Discussed together

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	2	3	4
1	Shri Mohan Dharja	5-1-76 to 6-2-76 and 8-3-76 to 2-4-76.	25-3-76
2	Shri Hukam Chand Kachwai	5-1-76 to 6-2-76 and 8-3-76 to 2-4-76	
3	Shrimati Shakuntala Nayar	5-1-76 to 6-2-76	
4	Shri Bhagirath Bhanwar	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76.	
5	Shri Janeshwar Misra	21-7-75 to 7-8-75; 5-1-76 to 6-2-76 and 8-3-76 to 15-3-76.	
6	Shri Purushottam Kakodkar	6-1-76 to 21-1-76	
7	Shri Jyotirmoy Bosu	6-2-76 ; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76.	
8	Shri Morarji R. Desai	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76.	
9	Shri Ram Dhan	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76	
10	Shri Noorul Hu'la	5-8-75 to 7-8-75 and 5-1-76 to 6-2-76	
11	Dr. Jivraj Mehta	8-3-76 to 15-4-76 and 26-4-76 to 15-5-76	
12	Shri Mukhtiar Singh Malik	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76.	
13	Dr. Laxminarayan Pandeya	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76.	
14	Shri Phool Chand Verma	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76	
15	Shrimati Gayatri Devi	31-7-75 to 7-8-75; 5-1-76 to 6-2-76 and 8-3-76 to 25-3-76.	14-4-76
16	Shri C. Chittibabu	7-1-76 to 6-2-76 and 8-3-76 to 4-4-76.	
17	Shri Marthu Dandavate	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76.	
18	Shri Shyamnandan Mishra	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76.	

1	2	3	4
19	Shri Murasoli Maran	8-3-76 to 15-4-76 and 26-4-76 to 15-5-76.	14-4-76
20	Shri Morarji R. Desai	15-5-76 to 22-5-76.	
21	Shri Samar Guha	8-3-76 to 15-4-76 and 26-4-76 to 15-5-76.	
22	Shri R. N. Goerka	8-3-76 to 15-4-76 and 26-4-76 to 15-5-76.	
23	Shri Jagannathrao Joshi	6-2-76; 8-3-76 to 15-4-76 and 26-4-76 to 14-5-76.	
24	Shri Mohan Dharia	3-4-76 to 15-4-76 and 26-4-76 to 22-5-76.	
25	Shri Hukam Chand Kachwai	3-4-76 to 15-4-76 and 26-4-76 to 22-5-76.	
26	Shri Bhagirath Bhanwar	15-5-76 to 22-5-76.	
27	Shri Janeshwar Misra	16-3-76 to 15-4-76 and 26-4-76 to 22-5-76.	
28	Shri Jyotirmoy Bosu	15-5-76 to 22-5-76.	
29	Shri Ram Dhan	15-5-76 to 22-5-76.	3-5-76
30	Dr. Jivraj Mehta	16-5-76 to 22-5-76.	
31	Shri Mukhtiar Singh Malik	15-5-76 to 22-5-76.	
32	Dr. Laxminarayan Pandeya	15-5-76 to 22-5-76.	
33	Shri Phool Chand Verma	15-5-76 to 22-5-76.	
34	Shrimati Shakuntala Nayar	8-3-76 to 8-4-76; 14-4-76 and 15-4-76 and 26-4-76 to 20-5-76.	
35	Shri T. S. Lakshmanan	12-1-76 to 6-2-76; 8-3-76 to 8-4-76 and 14-4-76.	
36	Shri P. A. Saminathan	3-2-76 to 6-2-76; 8-3-76 to 8-4-76; 14-4-76 to 15-4-76 and 26-4-76 to 16-5-76.	
37	Shri Bishwanath Jhunjunwala	19-1-76 to 6-2-76; 8-3-76 to 8-4-76 and 14-4-76 and 15-4-76	
38	Shri Mahadeepak Singh Shakya	6-2-76; 8-3-76 to 8-4-76; 14-4-76 and 15-4-76 and 26-4-76 to 19-5-76.	
39	Shrimati Gayatri Devi	26-3-76 to 8-4-76; 14-4-76 and 15-4-76 and 26-4-76 to 22-5-76.	

1	2	3	4
40	Shri C. Chittibabu	5-4-76 to 8-4-76; 14-4-76 and 15-4-76 and 26-4-76 to 22-5-76.	} 3-5-76
41	Shri Mathu Dandavate	15-5-76 to 22-5-76.	
42	Shri Shyamandan Mishra . . .	15-5-76 to 22-5-76.	
43	Shri Murali Maran . . .	16-5-76 to 22-5-76.	
44	Shri Samar Guha	16-5-76 to 22-5-76.	
45	Shri R. N. Goenka . . .	16-5-76 to 22-5-76.	
46	Shri Jagannathrao Joshi . . .	15-5-76 to 22-5-76.	} 27-5-76
47	Shri K. Gopal	26-4-76 to 27-5-76.	
48	Shri Atal Bihari Vajpayee	6-2-76; 8-3-76 to 8-4-76; 14-4-76 and 15-4-76 and 26-4-76 to 19-5-76.	
49	Shri Noorul Huja	8-3-76 to 8-4-76; 14-4-76 and 15-4-76 and 26-4-76 to 20-5-76.	
50	Shri A. K. Gopalan	10-5-76 to 27-5-76	
51	Shrimati V. R. Scindia . . .	6-2-76; 8-3-76 to 8-4-76; 14-4-76 and 15-4-76 and 26-4-76 to 19-5-76.	
52	Shri M. K. Krishnan	28-4-76 to 27-5-76.	} 27-5-76
53	Shri Piloo Mody . . .	6-2-76; 8-3-76 to 8-4-76; 14-4-76 and 15-4-76 and 26-4-76 to 19-5-76.	
54	Shri T. S. Lakshmanan	15-4-76 and 26-4-76 to 27-5-76.	
55	Shri J. Rameshwar Rao . . .	3-5-76 to 27-5-76	}

7. MOTIONS

(i) *Motions under Rule 342*

Sl. No.	Brief subject	Motion under Rule	Name of Member who moved	Date(s) of Discussion	Time taken	Ministry/Department concerned	Remarks
H. M.							
1	Report of the Committee on the Status of Women in India.	342	Prof. S. Nurul Hasan	26-5-76 27-5-76	5 07	Education and Social Welfare	..
2	Government Resolution on National Policy for Children	342	Shri D. P. Yadav	27-5-76	1 26	Education and Social Welfare	Discussion not concluded.

Sl. No.	Brief Subject	Member	Date on which motion moved	Time taken	Remarks
H. M.					
1	Suspension of proviso to rule 66 in its application to the motions for taking into consideration and passing of the Departmentalisation of Union Accounts (Transfer of Personnel) Bill, 1976 as it is dependent upon the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1976.	Shri C. Subramaniam	25-3-76	0—01	Adopted.
2	Suspension of proviso to rule 66 in its application to the motions for taking into consideration and passing of the Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess Bill, 1976 and the Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund Bill, 1976.	Shri K. V. Raghunatha Reddy	25-3-76	0—01	Adopted.
3	Suspension of proviso to rule 66 in its application to the motions for taking into consideration and passing of the Beedi Workers Welfare Cess Bill, 1976 and the Beedi Workers Welfare Fund Bill, 1976.	Shri K. V. Raghunatha Reddy	26-3-76	0—01	Adopted.

8. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
1	2	3	4	5	6
				H. M.	
✓ 1	Shri Moinul Haque Choudhury, sitting Member of Lok Sabha	13-2-76	8-3-76	} 0-04	
✓ 2	Shri K. C. Reddy, Member of the Constituent Assembly, Second and Third Lok Sabha	27-2-76	8-3-76		
✓ 3	Shri Kalika Singh, Member of the Second Lok Sabha	16-3-76	29-3-76	0-01	
✗ 4	Shri V. S. Sivaprakasam, Member of the Provisional Parliament	28-3-76	1-4-76	0-02	
✓ 5	Shri H. K. Veeranna Gowdha, Member of the Third Lok Sabha	7-4-76	14-4-76	0-02	
✓ 6	Shri Anil K. Chanda, Member of the First, Second and Fourth Lok Sabha	21-4-76	26-4-76	0-03	

9. PANEL OF CHAIRMEN

Member nominated	Date of nomination
Shri P. Parthasarthy	10-3-76

10. PAPERS LAID ON THE TABLE

(i) By Government	978
(ii) by Private Members	Nil

11. PERSONAL EXPLANATION UNDER RULE 357

Brief Subject	Name of Member who made the personal explanation	Date	Time taken
			H. M.
Certain remarks concerning Pandit D. N. Tiwary made in the House by the Minister of State for Agriculture and Irrigation on 4-5-76 during discussion on the Demands for Grants relating to the Ministry of Agriculture and Irrigation.	Pandit D. N. Tiwary	6-5-76	0-03

12. QUESTIONS

(i) *Starred*

Number of Questions put down in Question Lists for Oral Answers .	*816
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Number of Questions orally answered	379
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(ii) *Unstarred*

Number of Questions put down in Question Lists for written answers and written answers furnished	**4399
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(iii) *Short Notice*

Number of Short Notice Questions put down in Question Lists for oral answer	3
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Number of Short Notice Questions answered	3
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*Includes 15 Starred Questions transferred from one Ministry to another.

**Includes 96 Unstarred Questions transferred from one Ministry to another. Also includes 422 Starred Questions which were not reached in the House for oral answers and replies to which were laid on the Table as is done in the case of Unstarred Questions.

(iv) HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWER TO QUESTIONS

Sl. No.	Brief Subject	Name of the Member who raised Discussion	Date	Ministry	Time-taken
					H. M.
1	European market for Coir Products	Shri C. M. Stephen	24-3-1976	Industry & Civil Supplies	0 42
2	CIA links of various organisations and funds received by a charitable Society from abroad.	Shri Bhogendra Jha	28-4-1976	Home Affairs	0 46

13. RESIGNATIONS BY MEMBERS

Sl. No.	Name	State	Constituency	Date of acceptance of resignation	Date of announcement in the House
1	Shri Madhu Limaye	Bihar	Banka	22-3-76	22-3-76
2	Shri Sharad Yadav	Madhya Pradesh	Jabalpur	26-3-76	26-3-76

14. RESOLUTIONS

(i) *Government Resolution*

Sl. No.	Brief subject	Name of Minister who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Road Development	Dr. G. S. Dhillon	30-3-76	2 30	H. M. Shipping and Transport	Adopted

(ii) STATUTORY RESOLUTIONS

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
					H. M.		
1.	Approval of the Proclamation issued by the President on the 31st January, 1976 in relation to the State of Tamil Nadu.	Article 356	Shri K. Brahmananda Reddy	9-3-76 10-3-76	6	47 Home Affairs	Adopted
2.	Approval of the continuance in force of the Proclamation dated the 22nd March, 1975 in respect of Nagaland issued by the President, for a further period of six months with effect from the 26th March, 1976.	Article 356	Shri K. Brahmananda Reddy	11-3-76	1	04 Home Affairs	Adopted
3.	Approval of the notification increasing the export duty on groundnut kernel, groundnut in shell and coffee.	Section 4A(2) of the Indian Tariff Act, 1934	Shri Pranab Kumar Mukherjee	18-3-76	0	03 Revenue and Banking	Adopted
4.	Approval of the Proclamation issued by the President on the 12th March, 1976 in relation to the State of Gujarat.	Article 356	Shri K. Brahmananda Reddy	24-3-76	1	22 Home Affairs	Adopted
*5.	Disapproval of the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Ordinance, 1976 (Ordinance No. 1 of 1976.)	Article 123	Shri Dinen Bhattacharya	24-3-76 25-3-76	2	53 Finance	Negated

**6	Disapproval of the Departmentalisation of Union Accounts (Transfer of Personnel) Ordinance, 1976 (Ordinance No. 2 of 1976).	Article 123	Shri Dinen Bhattacharya	25-3-76	0 55 Finance	Negatived
7	Approval of the notification increasing the export duty on hides, skins and leather, etc.	Section 4A(2), of the Indian Tariff Act, 1934.	Shri Pranab Kumar Mukherjee	12-5-76	0 13 Revenue and Banking	Adopted

*Discussed together with the motion for consideration of the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1976.

**Discussed together with the motion for consideration of the Departmentalisation of Union Accounts (Transfer of Personnel) Bill, 1976.

(iii) PRIVATE MEMBERS' RESOLUTIONS

Sl. No.	Brief subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7
			H. M.			
1.	Initiation of Constitutional amendments to secure meaningful realisation of the principles enshrined in the Preamble and the Directive Principles of the State Policy of the Constitution.	Shri K. P. Unnikrishnan	30-1-76 (Fifteenth Session) 19-3-76 2-4-76	5-39 (Excluding 2 minutes taken during the Fifteenth Session).	Law	Withdrawn by leave of the House
2.	Curb on the subversive and corrupting activities of the multinational corporations.	Shri H. N. Mukerji	2-4-76 15-4-76 30-4-76	5 00	Industry & Civil Supplies	Negated
3.	Restoration of freedom provided under the Constitutions.	Shri A. K. Gopalan	30-4-76 14-5-76	2 06	Home Affairs	Negated
4.	National forest policy.	Shri P. K. Dev	14-5-76	0 23	Agriculture and Irrigation	Discussion not concluded.

15. SPEAKER

Announcement/Reference

Sl. No.	Subject	Date
1.	Adjournment of the House at 4.30 P.M. on 15-3-76 to re-assemble at 5 P.M. for the presentation of the Budget	15-3-76
2.	Tribute to the memory of Pandit Jawaharlal Nehru on the 12th anniversary of his death	27-5-76

16. STATEMENTS BY MINISTERS

(i) *Suo-moto* Statements made/Laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H. M.
1.	Discovery of oil by ONGC in Bassein structure.	Shri Keshav Deo Malaviya	8-3-1976	0—04
✓ 2.	Government business for the week commencing the 15th March, 1976.	Shri K. Raghu Ramaiah	12-3-1976	0—01
3.	Dispensing with the lunch hour from 18-3-76 till the conclusion of the current session.	Shri K. Raghu Ramaiah	17-3-1976	0—01
✓ 4.	Government business for the week commencing the 22nd March, 1976.	Shri K. Raghu Ramaiah	19-3-1976	0—02
5.	Cancellation of sittings of Lok Sabha fixed on 19th, 20th, 21st, 22nd and 23rd April, 1976 and extension of session upto 22nd May, 1976.	Shri K. Raghu Ramaiah	19-3-1976	0—02
6.	Agreements signed by India and Sri Lanka on the 23rd March, 1976 regarding the Maritime Boundary between the two countries in the Gulf of Mannar and the Bay of Bengal and on Fishing by Sri Lanka in the Wadge Bank.	Shri Y. B. Chavan	24-3-1976	0—02
7.	Price, procurement and distribution policy of Rabi cereals for 1976-77 Marketing Season.	Shri Annasahib P. Shinde	25-3-1976	0—03

1	2	3	4	5
				H.M.
*8.	Accident on the 12th March, 1976 involving a double-decker bus of Delhi Transport Corporation.	Dr. G. S. Dhillon	26-3-1976	0-01
9.	Economic and Technical assistance to Mozambique	Shri Bipinpal Das	31-3-1976	0-04
10.	Changes in the time-table for discussion and voting on Demands for Grants—Budget (General)—1976-77	Shri K. Ramaiah Raghu	31-3-1976	0-03
11.	Cancellation of sitting of Lok Sabha fixed on 12th April, 1976 on account of Mahavir Jayanti.	Shri K. Ramaiah Raghu	8-4-1976	0-01
*12.	Import policy for the year 1976-77	Prof. D. P. Chattopadhyaya	14-4-1976	0-01
13.	Recent Developments in our relations with the People's Republic of China.	Shri Y.B. Chavan	15-4-1976	0-01
14.	Change in the order of discussion and voting on the Demands for Grants relating to the Ministry of Health and Family Planning.	Shri K. Ramaiah Raghu	26-4-1976	0-01
15.	Incidents that occurred in the Turkman Gate area of Delhi on the 19th April, 1976.	Shri F.H. Mohsin	27-4-1976	0-07
16.	Sitting of the House upto 7-30 P.M. on 4-5-1976 and upto 6-30 P.M. on 5-5-1976.	Shri K. Ramaiah Raghu	4-5-1976	0-02
✓ 17.	Government business for the week commencing the 10th May, 1976.	Shri K. Ramaiah Raghu	7-5-1976	0-01
18.	Recent Indo-Pakistan talks.	Shri Y. B. Chavan	18-5-1976	0-05
19.	Indo-Canadian nuclear discussions.	Shri Y. B. Chavan	20-5-1976	0-04
20.	Government business for the week commencing the 24th May, 1976.	Shri K. Ramaiah Raghu	20-5-1976	—
*21.	Commencement of Commercial production of crude oil in the Bombay High.	Shri Keshav Dev Malaviya	25-5-1976	0-01
*22.	Restructuring of Hindustan Steel Limited.	Shri Chandrajit Yashav	25-5-1976	—
23.	Code of Journalistic Ethics.	Shri Vidya Charan Shukla	27-5-1976	0-02
24.	Payment of Bonus to Class III and Class IV employees of the L.I.C.	Shri C. Subramaniam	27-5-1976	0-07

*Statement laid on the Table.

(ii) Statement under Direction 115

Brief Subject	Name of Member who raised the matter	Minister who replied	Date	Time taken
Certain information given by the Minister of State for Agriculture and Irrigation in the House on 4-5-76 during discussion on the Demands for Grants relating to the Ministry of Agriculture and Irrigation about lysine content in Sharbati Sonora Wheat.	Shri Sarjoo Pandey	*Shri Shah Nawaz Khan	27-5-76	H.M. 0—05

*Statement was laid on the Table.

(iii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
					H.M.
1.	Reported talk by Acharya Vinoba Bhave with the Prime Minister about extending help to the families of political detainees in the country.	Shri Prasannbhai Mehta	Shri K. Brahmananda Reddy	26-5-76	0—09
2.	Reported virtual breakdown of telephone system in Calcutta.	Shri Somnath Chatterjee	Dr. Shankar Dayal Sharma	27-5-76	0—14
3.	Taking over of Laxmi Rattan Cotton Mill and Atherton West Mill Kanpur by the Government.	Shri S.M. Banerjee	Prof. D. P. Chattopadhyaya	27-5-76	0—04
4.	Shri Ramavatar Shastri's alleged illegal arrest and ill-treatment meted out to him by police at Jhajha in Monghyr.	Shri Ramavatar Shastri	Shri K. Brahmananda Reddy	27-5-76	0—10
5.	Reported death of three workers in the Bhanora Colliery near Asansol.	Shri Krishna Chandra Halder	Shri K.C. Pant	27-5-76	0—05

(iv) **Statement Correcting Information
Regarding Starred Question under
Direction 16.**

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H.M.
1	Clarifying a point raised on 26-4-1976 on starred Question No. 533 regarding birth place of Lord Buddha.	Prof. S. Nurul Hasan	26-4-1976	0—01
2	(i) Correcting the reply given on the 30th January, 1976 to a supplementary on starred Question No. 333 regarding violation of foreign exchange regulations by concerns; and (ii) giving reasons for delay in correcting the reply.	Shrimati Sushila Rohatgi	6-5-1976	0—01

17. Statement Showing Time Taken on various Kinds of Business

Business	Time	Percentage to the total time taken
	H.M.	
ADJOURNMENT MOTIONS		
BILLS—		
(a) Government Bills	*73 13	22.7
(b) Private Members' Bills	12 10	3.8
BUDGETS—		
(a) Railway Budget	18 12	5.6
(b) General Budget	132 31	41.1
(c) Budgets in respect of States/Union territory under President's rule	7 59	2.5
CALLING ATTENTION NOTICES (Rule 197)	2 29	0.8
DISCUSSIONS—		
Half-an-hour discussions (Rule 55)	2 08	0.7
MOTIONS—		
Motions (Rule 342)	6 33	2.0
QUESTIONS	37 59	11.8
RESOLUTIONS—		
(a) Government Resolution	2 30	0.8
(b) Statutory Resolutions	*9 29	2.9
(c) Private Members' Resolutions	13 08	4.1
STATEMENTS (Rules 357, 372 and Directions 16 & 115)	1 25	0.4
OTHER MATTERS, such as Papers laid on the Table, Questions of Privilege, Obituary References, Points of Orders etc.	2 39	0.8
TOTAL	322 25	100.0

*Joint discussion took place on Statutory Resolutions [vide statement No. 14 (ii) S. No. 5 and 6] and motions for consideration of the corrected Government Bills [vide Statement No. 2 (i) S. No. 16 and 17] Time Taken on joint discussion has been shown under the Government Bills.